

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 401**  
**Intervention Petition/6/ND/2022,**  
**CA/384/ND/2022, IA/138/ND/2022 IN**  
**CP/84/ND/2022**

**IN THE MATTER OF:**

Track Infoline Private Limited	...	Applicant
Versus		
R Global Infosolutions Private Limited	...	Respondent

**Under Section 241-242.**

**Order delivered on 09.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: Mr. Krishna Kumar, Mr. M. Vidya, Mr. Awnish Kumar, Advs. Mr. Paadeep Kar, Adv., in Int. Petition-6/2022
For the Respondent	: Mr. Ashish Aggarwal, Mr. Nalin Dhingrra, Advs., for R-1, Mr. Virender Ganda, Sr. Adv., Mr. Kunal Memani, Mr. Ayan Deb, Advs. For R-2 to R-4 Mr. Gyandeb Mitra, Mr. Srijan Jain, Advs., for R-2, Mr. Dilip Kumar Niranjana, Adv., for R-5

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**CP/84/ND/2022:-**

Heard the submissions made by Ld. Counsel for the Applicant in part in CP/84/ND/2022. For continuation of the arguments on behalf of the Applicant in CP/84/ND/2022, let this matter be posted to **23.04.2024** at 2:00 clock.

**CA/384/ND/2022:-**

Reply, if any, will be filed before the next date of hearing with an advance copy served to the other side. List the matter on **23.04.2024** at 2:00 clock alongwith IA/138/ND/2022 & Intervention Petition/6/ND/2022 for hearing.

**-SD-**

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM  
MEMBER (JUDICIAL)**